

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:416
ANSWERED ON:23.11.2011
DEVELOPMENT PLAN FOR VILLAGES
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has formulated any programme for the planned development of villages;
- (b) if so, the details thereof;
- (c) whether Bharat Nirman, a time-bound plan, intended to build the essential rural infrastructure have registered lower performance;
- (a) if so, the reasons therefor and the remedial measures taken to achieve the intended objectives; and
- (e) the number of Below Poverty Line (BPL) household which have been electrified so far and the number of BPL household still to be electrified and the time by which they will be electrified, State-wise under the scheme?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (Dr. ASHWANI KUMAR)

(a) & (b): Government of India is implementing a number of Schemes/ programmes for the planned development of villages. This inter-alia includes:

i. Bharat Nirman (with six components viz Rural drinking water- Rajiv Gandhi National Drinking Water Mission, Rural Housing - Indira Awaas Yojana (IAY), Bharat Nirman -Rural teledensity and Broadband coverage, Rural Roads- Pradhan Mantri Gram Sadak Yojna, Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)and Irrigation-AIBP)

ii. Swarnajayanti Gram Swarozgar Yojana (SGSY)

iii. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA)

iv. Provision for Urban Amenities in Rural Areas (PURA)

v. Central Rural Sanitation Scheme

vi. National Rural Health Mission (NRHM)

vii. Rashtriya Gram Swaraj Yojana

viii. National Rural Livelihoods Mission (NRLM)

ix. Scheme for creation of National Optical Fiber Network for Broadband connectivity of Panchayats.

(c) & (d): The progress towards achievements of targets of different components of Bharat Nirman varies from State to State. The Bharat Nirman Programme is being implemented by the Ministries of Rural development, Ministry of Communications and information Technology, Ministry of Power and Ministry of Water Resources. The implementing Ministries are taking all necessary measures to ensure achievement of the intended objectives and also takes corrective measures, if required. The Principal responsibility for monitoring these schemes rests with the concerned line Ministries / Departments. However, the progress of implementation of these schemes is also reviewed on regular basis in sectoral Half Yearly Performance Review Meetings chaired by Members of the Planning Commission. Additionally a Delivery Monitoring Unit (DMU) has been set up in the PMO to review performance of select Flagship programmes / initiatives / iconic projects. The DMU reports are available on the websites of the concerned Central Ministry. The Mid Term Appraisal of the plans also reviews the schemes and suggests mid-course corrections. Further, the States provide Utilization Certificates and other reports as may be prescribed from time to time to the administrative Ministries concerned responsible for implementation of the CSS; which forms the basis for further release of funds.

(e) : The number of BPL household which have been electrified so far and the number of BPL household still to be electrified and the time by which they will be electrified, State-wise under the scheme are given in Annex.